

DIVISION BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/480(KB)2018  
IA(I.B.C)/1437(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ALLAHABAD BANK VS URAL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Namrata Basu, Adv. ] For the Liquidator  
Mr. Sanjit Kr Nayak ] Liq-in-person

**ORDER**

1. Ld. Counsel and Ld. Liq-in-person appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1437(KB)2024:**
  - a. This application has been filed by the Liquidator to place on record the 14<sup>th</sup> Progress Report, which is placed at page 15 onwards of the application. This application is supported by an affidavit which is placed at pages 68 and 69 of the application. The 14<sup>th</sup> Progress Report is taken on record and, accordingly, this application is **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**